12.57 hrs.

PAPERS LAID ON THE TABLE

NAVAL AND AIROBAFT PRIZE RULES, 1972 AND NAVAL CEREMONIAL, CONDITIONS OF SERVICE AND MISCELLANEOUS (2ND AMENDMENT REGU-LATIONS, 1972)

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KEDAR NATH SINGH): On behalf of Shri Jagjivan Ram I beg to lay on the Table—

- A copy of the Naval and Aircraft Prize Rules, 1972 (Hindi and English versions) published in Notification No. S. R. O. 2 (E) in Gazette of India dated the 12th January, 1972, under sub-section (3) of section 17 of the Naval and Aircraft Prize Act, 1971. [*Placed in Library. See* No. L. T. - 1743/72]
- (2) A copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1972 (Hindi and English versions) published in Notification No. S. R. O. 98 in Gazette of India dated the 1st April, 1972, under section 185 of the Navy Act, 1957. [*Placed in Library. See* No. L. T.— 1744/72]
- COMPTROLLEE AND AUDITOR GENERAL REFORT ON UNION GOVERNMENT (CIVIL REVENUE RECIEPTS, NATIONALISED BANKS, MANAGE-MENT AND MISCELLENEOUS PROVISIONS) (AMENDMENT) SCHEME, AND NOTIFICA-TIONS UNDER CUSTOMS ACT AND CENTRAL EXCISE RULES.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table---

 A copy of the Report of the Comptroller and Auditor General of India on Union Government (Civii) Revenue Receipts for the year 1970-71, under article 151 (1) of the Constitution. [Placed in Library. See No. LT-1745/72]

- (2) A copy of the Nationalised Banks (Management and Miscellaneous provisions) (Amendment) Scheme, 1972 (Hindi and English versions) published in Notification No. S. O, 192 (E) in Gazette of India dated the 15th March, 1972, under subsection (5) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. [Placed in Library See No. LT-1746/72]
 - (3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :
 - (i) G. S. R. 217 (E) published in Gazette of India dated the 30th March, 1972 together with an explanatory memorandum.
 - (ii) G. S. R. 218 (E) published in Gazette of India dated the 30th March, 1972 together with an explanator y memorandum. [*Placed in Library. See* No. LT-1747/72]
 - (4) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :--
 - (i) G. S. R. 234 (E) published in Gazette of India dated the 1st April, 1972, together with an explanatory memorandum.
 - (ii) G. S. R. 382 published in Gazette of India dated the 25th March, 1972 together with an explanatory memorandum. [*Placed in Library. See.* No. L. T. -1748/72.]

ANNUAL REPORT 1970-71 OF PBAGA TOOLS LTD, SECUNDEBABAD

SHRI KEDAR NATH SINGH : Sir, on behalf of Shri Vidya Shukla. I beg